

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

CP No. 25/213/HDB/2023
u/s. 213 of Companies Act, 2013

IN THE MATTER OF:

M/s. Jasarc Limited

...Petitioner

AND

M/s. Storm Education Group Private Limited and Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr S Gouthamaditya, for petitioner present through Video Conference.

Heard Learned Counsel for the petitioner in part.

For continuation, matter adjourned to 18.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)